say, "Certain stuff is lying with you. | You should declare it as surplus". This ! is not the way the Disposal organisation functions.

*142. [The questioner (Shri Bhupesh Gupta) was absent. For answer vide cols. 723-724 infra.]

SETTING OF AN ALUMINIUM PLANT IN THE SOUTH

- *143. SHRI M. GOVINDA REDDY Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) whether any decision has been taken in the matter of selecting a site for the setting up of an aluminium plant in the South; and
 - (b) if, so, what is that decision?

THE MINISTER FOR HEAVY 'INDUSTRIES (SHRI M. M. SHAH): (a) and (b). The question of establishing a plant to manufacture aluminium in Mettur, Salem District, Madras, is under consideration.

SHRI M. GOVINDA REDDY: May I know whether this installation will be in the public sector or the private sector?

SHRI M. M. SHAH: It will be under the National Industrial Development 'Corporation.

SHRI M. GOVINDA REDDY: May I know whether the target that is estimated will be reached by the establishment of this factory?

SHRI M. M. SHAH: There is also under contemplation another project in order to meet the target.

SHRI H. C. DASAPPA: May I know the capacity of this plant?

SHRI M. M. SHAH: Ten thousand tons of ingots a year.

SHRI H. C. DASAPPA: May I know the rate at which power is going to be supplied to this factory?

SHRI M. M. SHAH: At about Rs. 120 to Rs. 135 per k. w. a year.

CITIZENSHIP APPLICATIONS REJECTED BY THE GOVERNMENT OF CEYLON

*144. SHRIMATI SAVITRY DEVI NIG AM: Will the PRIME MINISTER be !pleased to state:

(a) the number of citizenship applications of persons of Indian origin rejected by the Ceylon Government during the last six months;

to Questions

- (b) the total number of persons of Indian origin who acquired Ceylonese citizenship since the year 1952; and
- (c) the number of Stateless persons whose applications were rejected?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) According to the latest figures available, 25,565 applications involving 83,248 persons were rejected by the Ceylon Government during the last six months ending April 1956.

- (b) 41,312 persons of Indian origin have so far acquired Ceylonese citizenship.
- (c) There is no question of Stateless persons at this stage, as the process of registration of persons of Indian origin as Ceylonese or Indian nationals is still continuing.

SHRIMATI SAVITRY DEVI NIGAM: May I know the attitude of the newly formed Government towards this problem? Are they intending to bring in some relaxations in the rules?

SHRI JAWAHARLAL NEHRU: The attitude of the new Government, as stated by the Prime Minister, Mr. Ban-darnaike, is that 'we must settle this problem in a friendly and peaceful way with the Government of India.'

SHRIMATI SAVITRY DEVI NIGAM: May I know whether there has been any move to reconsider the already rejected applications?

SHRI JAWAHARLAL NEHRU: No, Sir. I do not know.

SHRI B. C. GHOSE: What has happened to the reconsideration? There was supposed to be a meeting between the Prime Ministers. How far has that progressed?

Shri JAWAHARLAL NEHRU: We met for a little while in London and had a general talk and decided to meet again. Since then, no date has been fixed. After all, it is not long since we met. There have been very important developments elsewhere, important pro-